BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CIRCUIT SITTING AT PORT BLAIR

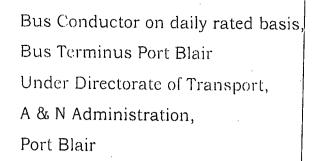
AN APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT

O. A. No. 40/AN of 2016

- Shri. Sukanta Mandol,
 S/o Shri Jotindra Nath Mondal,
 R/o Kishori Nagar, Diglipur,
 North Andaman
 Aged about 34 years,
 Presently working as
 Bus Conductor on daily rated basis,
 STS unit Diglipur
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- Shri. C Abdul Kasim,
 S/o Shri. C. Mohammed,
 R/o Stewart Gunj,
 Aged about 33 years,
 Presently working as
 Bus Conductor on daily rated basis,
 STS Unit Ferrargunj,
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- 3. Shri. R. Venkatesh Kumar, S/o Shri. Ramachandran, R/o Anarkali Village, Port Blair Tehsil South Andaman Aged about 33 years, Presently working as

All

You



Applicant

-Versus-

- The Union of India,
 Ministry of Road Transport & Highways,
 Service through the Secretary,
 Parivahan Bhavan,
 New Delhi 100001.
- The Lt. Governor,
 Raj Niwas,
 A & N Islands
 Port Blair 744101
- The Chief Secretary,
 A & N Administration,
 Port Blair 744101
- 4. The Secretary –Cum- DirectorDirectorate of Transport,A & N Administration,Port Blair 744101
- 5. The Deputy Director,
 Directorate of Transport,
 Andaman & Nicobar Administration
 Port Blair -744101

Respondents

All

No.O.A.351/00040/2016

Date of order: 29.03.2017

Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Mrs. Minnie Mathew, Administrative Member

For the applicants
For the respondents

: Mr. R. Kumar, counsel

: None

ORDER

Per Mr. A.K. Patnaik, J.M.

Heard Mr. R. Kumar, ld. counsel for the applicants. None appears for the respondents.

- 2. Mr. R. Kumar, ld. counsel for the applicants wants to withdraw this O.A. and prays for liberty to file separate Original Applications for each applicant in this O.A.
- 3. Liberty is granted to the applicants to file separate original applications in this matter, if they so desire. The O.A. is disposed of as 'withdrawn'. No cost.

(Minnie Mathew) Administrative Member (A.K.Patnaik) Judicial Member

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